

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION

CRIMINAL WRIT PETITION NO.1307 OF 2020

Vikram Gurbir Singh and ors. : Petitioners.
Versus
The State of Maharashtra : Respondent.

Ms. Anani Fernanes for the Petitioners.
Mrs. M H Mhatre, APP for the Respondent/State.

CORAM : S. S. SHINDE,
N. J. JAMADAR, JJ

DATE : 03rd September 2021

P.C.

1 By way of last opportunity, at the request of the learned APP
appearing for the Respondent/State, stand over to 11th October 2021.

[N. J. JAMADAR, J]

[S. S. SHINDE , J]